



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

OA.No. 350/00446/2021

Date of order 19.07.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
: Hon'ble Ms. Nandita Chatterjee, Administrative Member

1. Rabindranath Biswas son of Mahananda Biswas aged about 41 years working as TM-IV, residing at vill-post Garapata Distt- Nadia, Pin 741502. and 28 others
2. Shovan Sanyal son of Tapan Sanyal aged about... years working as TM-IV, residing at P.O.+Vill-Hijuly, Via- Ranaghat, Distt- Nadia West Bengal, Pin -741201.
3. Animesh Das Son of Nikhil Ch. Das aged about.... Years working as TM-IV residing at Vill -Balarampur, P.O.- Balia, P.S. Chakdaha Nadia, Pin 741223.
4. Amit Das son of Deipak Kumar Das aged about.... Years working as TM-IV residing at Mather Para P.O.-/P.S. Ranaghat Dist Nadia Pin- 741201 W.B.
5. Dilip Sarkar son of Gopal Sarkar aged about years working as Loco Pilot (Goods) Diesel residing at Vil,I- Ghongacha P.O.- nandighat Dist-Nadia, Pin-741225.
6. Prakash Ch. Biswas son of Late Nityanand Biswas aged about years working as Loco Pilot (Goods) Diesel residing at Vill- Gournagar, P.O.- bagula Distt Nadia, Pin 741502 State- West Bengal.
7. Mohan Mondal son of Adwaita Mondal aged about 29 years working as TM-IV residing at Vill Chakdaha Debendra Pally, Ward No. 3, P.O.-Chakdaha P.s. Chakdaha Dist-Nadia Pin 741222.
8. Kartick Chandra Mondal son of Thakur Das Mondal aged about years working as TM-IV residing at Vill- Dubli P.O. Gangsara P.S. Gangnapur Dist-Nadia Pin 741238.



9. Ratan Samajpati aged about years working as TM-IV residing at Vill Biswanath Pur P.O. hat Bahingachi Dist- Nadia Pin 740501.

10. Bijay Kumar Biswas Son of Suranjan Biswas aged about years working as Vill Pakurgachi P.O. Bhimpur P.S. Bhimpur Distt Nadia Pin 741167 West Bengal.

11. Gopal Chandrabala son of Ganpati Bala aged about years working as TM-IV residing at Vill-Bahirgachi P.O.- Hat Bahirgachi P.S.-Dhantala Dist Nadia Pin 741501 West Bengal.

12. Apurba Lal Biswas Son of late Arpan Biswas aged about years working as TM-IV residing at Vill Biswanathpur P.O.- hat Bahirgachi P.s. Dhantala Dist.- Nadia Pin- 741501.

13. Sanjit Daradi son of late Muktiswar Daradi aged about years working as TM-IV residing at Vill- Nidhirpota P.O. Bhairab Chandrapur P.S. Kotawali Dist- Nadia Pin 741502.

14. Nirmalendu Mandal son of late Kalipada Mandal aged about years working as TM-IV residing at Vill Harindanga P.O. haritala P.s. hanskhali Distt Nadia Pin 741502.

15. Suprabhat Mandal son of Bhupendranath mandal aged about years working as TM-IV residing at Vill-Nidhir Pata P.O.- Bhairav Chandra Pur Distt Nadia Pin 741502.

16. Gopal Chandra Biswas Son of Ramesh Ch. Biswas aged about years working as TM-IV residing at Vill+P.O. Mayurhat Distt Nadia Pin 741502, West Bengal

17. Sanjay Paul son of Late Atul Krishna Paul aged about years working as TM-IV residing at Vill-Bagula Madhya Para P.O.- bagula P.s. Dhantala Dist-Nadia (W.B.) Pin-741502.

18. Ashim Biswas son of late Bimal Krishna Biswas aged about years working as





TM-IV residing at Vill-Parbatipur P.O.- Pritinagar Dist-Nadia.

19. Bikas Mondal son of Chaitanya Mondal aged about years working as TM-IV residing at Vill- Ramnagar Char P.O.- Santipur Dist- nadia Pin -741404.

20. Ajit Kr. Roy son of Khagendra Nath Roay aged about years working as TM-IV residing at Vill + PO Benali P.s. hanskhali Distt- Nadia Pin 741502.

21. Panchanan Chand Son of Tarak Ch. Chand aged about years working as TM-IV residing at Vill- Biswanathpur P.O Hat Bahirgachi P.S. Dhantala Distt Nadia Pin - 741502.

22. Ananda Bain son of Amulya Kr. Bain aged about years working as TM-IV residing at Vill +P.O. Bahirgachi. Dhantala Dist- Nadia Pin 741501.

23. Biswajit Biswas

24. Nihar Kr. Adhikari

25. Nikhil Ch. Mondal son of Nilpada Mondal aged about years working as TM-IV residing at Vill+P.O.- Taraknagar Distt Nadia Pin 741502.

26. Guneswar Sarkar Son of Late Haripada Sarkar aged about years working as TM-IV residing at Vill- Kumudnagar P.O. Nasra P.s. Ranaghat Dist-Nadia.

27. Biswajit Ghosh son of Late Govinda Ch. Ghosh aged about years working as TM-IV Kumudnagar P.O. Nasra P.s. Ranaghat Dist-Nadia.

28. Sukesh Ch. Sarkar Son of Nitai Ch Sarkar aged about years working as TM-IV residing at Vill+ P.O Benali P.s. Hanskhali Dist-Nadia.

29. Udayan Biswas Son of Gangaram Biswas aged about years working as TM-IV residing at Vill-Kushaberia P.O. Barbaria P.S. Dhantala Dist- Haldia.

.....Applicants

-versus-

1. Union of India service through the General Manager, Eastern Railway Fairley Place, Kolkata-700001.
2. The Senior Divisional Personnel Officer, Eastern Railway Sealdah Division Sealdah Kolkata-700014.

.....Respondents.

For the Applicant : Mr. A. Chakraborty with Ms. P. Mondal, Counsel
 For the Respondents : Mr. K. Sarkar, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM

Heard learned counsels for both the parties.

2. This OA has been filed to seek the following relief:

"8(i) An order do issue directing the respondents to fix the pay of the applicant by granting one increment with effect from 01.01.2016 and also to grant arrears."

4. During the course of hearing, learned counsel for applicants submits that applicant would be satisfied, if applicants are granted liberty to file individually a comprehensive representation asking the same relief before the department and the authorities may be directed to consider the same in the light of applicable rules/guidelines and to pass a reasoned and speaking order within a stipulated time frame.

5. Learned counsel for respondents does not have any objection if such direction is given but the same shall be considered as per applicable rules.

6. In view of the above, O.A. is disposed of with liberty to applicants to file a comprehensive representation individually before the department/respondents and the respondents/competent authority shall consider and dispose of the same in the light of applicable Rules/Guidelines by passing a reasoned and speaking order within a period of four months from the date of receipt of copy of this order. It is made clear that we have not entered into the merit of the matter.

7. Accordingly, All the OA& MA stand disposed of. No costs.



(Nandita Chatterjee)
Member (A)



(Bidisha Banerjee)
Member (J)

Mks

- (a) Sl. No. of the appn.
- (b) Name of the applicant.....
- (c) Dt. of presentation or application for copy.....
- (d) No. of pages.....
- (e) Copying fee charged/ amount of authority..... 27/7/21
- (f) Dt. of preparation of copy.....
- (g) Dt. of delivery of the copy to the applicant.....